

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.222- IA/367(AHM)2023
ITEM No.223- IA/572(AHM)2023
in
CP(IB) 568 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
Champion Agro Ltd

.....Applicant

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Parshwa Shah, PCS
Mr. Akshat Khare, Adv. in IA 572 of 2023
For the Respondent :

ORDER

IA/367(AHM)2023

Ld. Counsel for the applicant is directed to make amendment in the application and serve upon respondents.

List for further consideration on 09.07.2024.

IA/572(AHM)2023

Ld. Counsel for the applicant stated that he has filed one IA in the matter which has not come up for hearing.

List for further consideration on 09.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)